



NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/(IB)/2017
NAME OF THE PETITIONER(S) : MORRISONS LIFE CARE PVT LTD
NAME OF THE RESPONDENT(S) : VASAN HEALTHCARE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Rohan Rajasekaran do - Rajagopal S Raghunathan Advocates	Counsel for Respondent	
2.	B. Ram Praveetha for GODSON SWAMINATHAN	COUNSEL FOR PETITIONER	

ORDER

Counsel for the petitioner present. Counsel for the respondent present. It has been submitted by the Counsel for the petitioner that the matter is *sub-judice* before Hon'ble High Court wherein stay has been granted. The matter is adjourned to 9.6.2017. Put up on **09.06.2017 at 02.30 P.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)